

26.10.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 26-10-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/101114/2018	1. Furkan Mohammed Farroque 2. Sunehra Mohammed Farroque Vs MCGM	NM ARGUMENTS
	NM/101808/2018		NM ARGUMENTS
	NM/101809/2018		NM ARGUMENTS
2	SUIT/101200/2018	Mr. Yash Yagnesh Upadhyay Vs 1. MCGM 2. Designated Officer	NM ARGUMENTS
	NM/101787/2018		NM ARGUMENTS
3	SUIT/101372/2018	Mohd. Sakil Ahmed Husen Shaikh Vs MCGM	NM ARGUMENTS
	NM/102387/2018	Mohd. Sakil Ahmed Husen Shaikh Vs MCGM	NM ARGUMENTS
4	SUIT/101765/2018	Varsha H. Doshi Vs 1. MCGM 2. Municipal Commissioner 3. Assistant Engineer 4.The Ward Officer	NM ARGUMENTS
	NM/102301/2017		NM ARGUMENTS
5	SUIT/101329/2015	Ramdas S. Pai Vs 1. M.C.G.M. 2. The deputy Municipal Commissioner Zone I 3.The asst.Municipal Commissionr	NM FIRST ON BOARD
	NM/102110/2015	Mr Ramdas S Pai Vs MCGM And Anr	NM FIRST ON BOARD
	NM/102966/2015	Ramdas Sheshgiri Pai Vs MCGM	NM FIRST ON BOARD
6	SUIT/104535/2012	MAHARADIDIN KRISHNA DUTT MISHRA Vs BMC AND ANR	NM FOR HEARING
7	SUIT/101441/2013	SUNIL RAMDAS MHATRE Vs MCGM	NM FOR HEARING
	NM/101527/2013	SUNIL RAMDAS MHATRE Vs MCGB	NM FOR HEARING
8	SUIT/100427/2014	MR. NIRMAL R JAIN Vs 1. ASSISTANT MUNICIPAL COMMISSIONER C WARD	NM FOR HEARING
	NM/101684/2016	Nirmal R. Jain Vs BMC	NM FOR HEARING
9	SUIT/103236/2014	Runmal C Sanghvi Vs MCGM and Asst. Engineer B and F	NM FOR HEARING
	NM/100303/2015	Runmal C Sanghvi Vs MCGM And Anr	NM FOR HEARING
10	SUIT/101402/2012	IKRAM QURESHI AND ORS Vs MCGM AND ORS.	RECORDING EVIDENCE

**Sheristedar
(CR No.05)**

27.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 27-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/100866/2017	Kodava Ganapati Janaki Vs MCGM	NM ARGUMENTS
	NM/102564/2018	Kodava Ganapati Janaki Vs MCGM	NM ARGUMENTS
2	SUIT/101240/2017	Shri. Naresh T. Shah Vs 1.MCGM 2.Assistant Engineer	NM ARGUMENTS
	NM/101346/2017	Naresh J. Shah Suit Stamp No. 3697/2017 Vs MCGM And Anr.	NM ARGUMENTS
3	SUIT/101241/2017	M/s.Navsrjan Properties Pvt. Ltd. Vs 1.MCGM 2.Assistant Engineer	NM ARGUMENTS
	NM/101347/2017		NM ARGUMENTS
4	SUIT/101242/2017	Shri. Jayantilal Bokadia Vs 1.MCGM 2.Assistant Engineer	NM ARGUMENTS
	NM/101348/2017		NM ARGUMENTS
5	SUIT/101243/2017	Smt. Vimla R. Shah Vs 1.MCGM 2.Assistant Engineer	NM ARGUMENTS
	NM/101349/2017		NM ARGUMENTS
6	SUIT/101245/2017	Shri. Bharat Morakhiya Vs 1.MCGM 2.Assistant Engineer	NM ARGUMENTS
	NM/101351/2017		NM ARGUMENTS
7	SUIT/101249/2018	1. Mr. Uttamchand Jivraj Jain 2. Mr. Sushil Uttamchand Jain Vs	NM ARGUMENTS
	NM/102110/2018	1. MCGM 2.Designated Officer, Assistant Engineer B and F, C Ward	NM ARGUMENTS
8	SUIT/102835/2015	Rizwan Mir Nazir Sayyed Vs 1.MCGM 2.Designated Officer 3.Shazaan Usman Gani Wadia	NM FOR HEARING
	NM/104571/2015	Rizwan Mir Nazir Sayyed Vs MCGM And Ors	NM FOR HEARING
9	SUIT/100213/2016	Manharlal Haridas Parekh HUF Vs 1.MCGM 2.The Asst, Engineer	NM FOR HEARING
	NM/101292/2016	Maharlal Haridas Parekh - HUF Vs MCGM	NM FOR HEARING
10	SUIT/100615/2016	Mr. Anilkumar Matraprasad Kandoo Vs	NM FOR HEARING
	NM/103705/2016	1.The MCGM 2.The Inspector of License A Ward	NM FOR HEARING

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(CR No.05)**

28.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 28-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/106126/2003	DEV DARSHAN CHS LTD ORS Vs MS.ELLORA CONSTRUCTION CO ORS	ARGUMENTS
2	SUIT/101607/2011	SURENDRA KUMAR AGARWAL Vs MCGM	ARGUMENTS
3	SUIT/101244/2017	Smt. Reshmi L. Doshi Vs	ARGUMENTS
	NM/101350/2017	1.MCGM 2.Assistant Engineer	ARGUMENTS
4	SUIT/101151/2009	SMT.TULSIAMMA LAXMANAMMA PAWRE Vs B.M.C.	C/S HEARING
	CS/101738/2019	Tulsamma Laxmanamma Pawre Vs MCGM	C/S ARGUMENTS
5	SUIT/100416/2005	SMT.AFROZE A.SHAIKH Vs B.M.C.	NM ARGUMENTS
	NM/100484/2020	Afroze A. Shaikh Vs MCGM	NM ARGUMENTS
6	SUIT/104643/2006	GAJANAN MAHADEV SAVTIRKAR Vs B.M.C.	NM ARGUMENTS
7	SUIT/104644/2006		NM ARGUMENTS
	CS/102291/2019		NM ARGUMENTS
	CS/102292/2019		NM ARGUMENTS
8	SUIT/100873/2014	MS KIRAN SYNTHETICS Vs MUNICIPAL CORPORATION OF GR MUMBAI	NM ARGUMENTS
	NM/101028/2015		NM ARGUMENTS
9	SUIT/100946/2015	1.Mr. Mohamed Riyaz Qureshi 2.Mr. Asgar Ali Mollick Vs 1.The Municipal Corporation of Gr. Mumbai 2.Designated Officer	NM FOR HEARING
	NM/101535/2015	Mohd Riyaz Qureshi And Anr Vs MCGM And Ors	NM FOR HEARING
10	SUIT/101217/2008	FULLMAN CO-OP HSG. SOCIETY LTD Vs B.M.C. ANR	RECORDING EVIDENCE

**Sheristedar
(CR No.05)**

29.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/101942/2011	NADIM MERCHANT Vs MCGM	ARGUMENTS
2	SUIT/102943/2011	BHAVANAND M MAITY Vs M.C.G.M AND ANR.	ARGUMENTS
3	SUIT/101549/2012	MOHAMMED FAROOQ M USMAN GANI ADVANI Vs MCGB	ARGUMENTS
4	SUIT/104635/2012	YAKUB ISSAC KHAN Vs MCGM	ARGUMENTS
5	SUIT/100543/2013	SUBODH LOONKARAN BEGANI AND ORS Vs M.C.G.M AND ANR	ARGUMENTS
	NM/100615/2013		ARGUMENTS
6	SUIT/102851/2014	Ms Veritas Housing Development Pvt Ltd Vs MCGM and Anr	NM ARGUMENTS
	NM/103861/2014		NM ARGUMENTS
7	SUIT/100008/2015	Mohammed Ismail Gulam Shaikh Vs 1.Municipal Corporation of Gr. Mumbai 2.Assistant Engineer A Ward	NM ARGUMENTS
	NM/101058/2018		NM ARGUMENTS
8	SUIT/100612/2015	1.Hastimal Pannalal Kataria 2.Shailesh Ashokkumar Singhvi 3.Saurabh Ashokkumar Singhvi and ors Vs 1.The Municipal Corporation of Gr. Mumbai 2.Designated Officer and anr	NM ARGUMENTS
	NM/100950/2015		NM ARGUMENTS
9	SUIT/100169/2011	MOIZ BADRUDIN MEHTA Vs	NM FOR HEARING
10	SUIT/101613/2014	MR. LAL BHAGWANDAS HATHIRAMANI Vs 1.DESIGNATED OFFICER ASST. ENGINEER B AND F A-WARD 2.THE MUNICIPAL CORPORATION OF GR. MUMBAI	NM FOR HEARING

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(CR No.05)**

31.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 31-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/101203/2009	MR. JAYESH MAHANDRAKUMAR VAJANI ORS Vs SHANKAR KRISHNA SHETTY ORS	ARGUMENTS
	NM/101090/2020	Jayesh M. Vajani and Anr. Vs Shankar Krishna Shetty and Ors.	ARGUMENTS
2	SUIT/101628/2009	BHAICHAND AMOLUK CO Vs B.M.C	ARGUMENTS
3	SUIT/100314/2010	ARVIND KHARAGMAL LODHA Vs B.M.C ORS	ARGUMENTS
4	SUIT/101700/2010	BHARAT BRAHMADUTA SINGH Vs B.M.C	ARGUMENTS
	CS/100087/2020		ARGUMENTS
	NM/101699/2010		ARGUMENTS
5	SUIT/102228/2013	WAHID VALI AHED QURESHI Vs MCGB	ARGUMENTS
6	SUIT/102714/2013	DHARMIDAS M KANKORA AND ORS Vs KANTI DHALA KANKODIA AND ORS	ARGUMENTS
7	SUIT/101979/2011	HIMANSHU J. KAMDAR Vs MCGM	C/S ARGUMENTS
	CS/101928/2019	Himanshu Jayantilal Kamdar Vs MCGM	C/S ARGUMENTS
8	SUIT/101588/2011	LAXMIBEN JAICHAND JAIN AND ANR. Vs MCGM	NM ARGUMENTS
	NM/101856/2015		NM ARGUMENTS
9	SUIT/101651/2012	MR. RAMDAS S PAI AND ANR Vs MCGM	NM ARGUMENTS
	NM/101852/2012		NM ARGUMENTS
10	SUIT/103002/2013	RAMDAS S PAI AND ANR Vs MUNICIPAL CORPORATION AND ANR	NM ARGUMENTS
	NM/101851/2015	Mr Ramdas S Pai And Anr Vs MCGM	NM ARGUMENTS

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